Written Answers to

[10 SEP., 2007]

1	2	3	3
Gujarat	02	01	03
Jammu and Kashmir	02	_	01
Karnataka	01	01	_
Maharashtra	01	_	_
Orissa	-	_	01
Punjab	-	_	03
Rajasthan	-	_	01
Tamil Nadu	01	_	_
Tripura	-	_	01
Uttar Pradesh	04	_	01
Uttaranchal	01	01	02
West Bengal	03	-	-

Scholarships for senior secondary students

2772. SHRI SYED AZEEZ PASHA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government are formulating any scheme for providing scholarships at senior secondary level to economically backward students;

(b) if not, whether Government would consider a proposal to formulate such a scheme for them; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) to (c) Finance Minister in his Budget Speech on 8.02.2007 has announced a National Means-cum Merit Scholarship Scheme for students studying in classes IX to XII, with a provision of an amount of Rs. 6000/- per annum per student, and one lakh students, every year.

Minority educational institutions

2773. SHRI A. VIJAYARAGHAVAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether States have minority educational institutions and the educational institutions run by minority communities;

(b) if so, the number of educational institutions including schools, colleges, professional colleges and self-financing professional colleges of various categories

that have applied for and have been granted minority status during the last three years, year-wise, category-wise and State-wise;

(c) the total number of students and students of various minority communities studying in those institutions during the last three years; year-wise, category-wise, State-wise and institution-wise; and

(d) the number of the above institutions run by minority communities during the last three years, category-wise, community-wise, State-wise and year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (c) Under Article 30(1) of the Constitution, minorities have the right to establish and administer institutions of their choice. In exercise of the Constitutional right, the minorities in each State have established educational institutions. An educational institution is recognized as a minority educational institution by the authority of the Central Government or the State Government, under whose, jurisdiction such institutions are established. The Central Government has so far recognized three institutions deemed to be universities and one Central University (Aligarh Muslim University) as minority educational institutions. The recognition granted to the Aligarh Muslim University is *Sub-judice* in the Supreme Court of India. Information in respect of educational institutions falling under the jurisdiction of States is not maintained centrally. The National Commission for Minority Educational Institutions (NCMEI) is also competent under Section 12B and 12C of the (NCMEI) Act, 2004 to decide on the minority status of an educational institution.

	Institutions	Year	Total number of Students admitted	No. of students belonging to minority Communities
1.	Jamia Hamdard	2005-06	1179	718
		2006-07	1109	700
		2007-08	1158	780
2.	Karunya	2005-06	1167	937
	University	2006-07	1665	1198
	Coimbatore	2007-08	1879	1263
3.	Allahabad	2005-06	2413	370
	Agriculture	2006-07	2568	380
	Institute	2007-08	2622	453

(d) According to information from the institutions recognized by the Central Government as minority educational institutions, the number of students enrolled is as given below: